

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION No.87
(TO BE ANSWERED ON 16.11.2016)**

AIR LAND USE BY PRIVATE MEDIA HOUSE

87. ADV. CHINTAMAN NAVASHA WANAGA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government of India proposes to give All India Radio land to use by some Private media houses in near future;
- (b) if so, the details thereof and the reasons therefor; and
- (c) whether the Ministry has done census of people in NCR Delhi and on this ground, Ministry has decided Indian language bulletin (from all India radio Delhi) shift to respective State capital or any other prominent city?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND
BROADCASTING**

{COL RAJYAVARDHAN RATHORE (Retd.) }

- (a) No, Madam.
- (b) Does not arise.
- (c) The Ministry of I&B has not conducted any such census in NCR Delhi. However, the shifting of Indian language bulletin to respective state capital is a virtual shift with a change of place of production of bulletin(s) only, to ensure better quality of bulletins in all respects and availability of large pool of talent having proficiency in the regional languages at the respective Regional News Units. There will not be any difference for listeners of the language bulletins as the frequencies and the timings of the bulletins will remain the same.
